

CORRIGENDUM

With reference to the Request for Proposals (RFP) hosted in www.highcourtofuttarakhand.gov.in & published on 19.01.2019 for Recruitment Related Activities.

In partial modification of Clause No.10 of caption Eligibility for Participation under said Request for Proposal, the Clause No.10 be read as - "The agency must have in house capability for OMR scanning and database generation, handling and management and own data centre CERT-IN certified with DR location or tie-up with State/NIC data centre or any tier III Private data centre, which comply all the required security measures".

Sd/
Registrar General
High Court of Uttarakhand, Nainital
15.02.2019